

List of total no. of cases randomly allocated during the month of APRIL-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS DJ	0
					CS (COMM)	10
					OMP (I) Comm	12
					Misc. DJ	4
					Misc. Ex	1
					Execution (Comm)	7
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	12
					OMP (I) (COMM)	9
					OMP (COMM)	1
					M/DJ	65
					EXECUTION	3
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS (COMM)	9
					OMP (I) Comm	10
					RP (CIVIL)	1
					Execution (Comm)	4
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS(COMM)	10
					MISC. DJ	1
					EX (COMM)	5
					OMP (I) (COMM)	8
					MISC.DJ	0
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	7
					MISC DJ	3

					EXECUTION (COMM)	3
					M-EX	0
					OMP (I) (COMM)	2
6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	26
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	4
					OMP(I) COMM + OMP(COMM)	10
					EXECUTION	3
					MISC. DJ	2
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	9
					EXECUTION (COMM)	10
					OMP (I) (COMM)	5
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	24
					TRANSFER RECEIVED	1
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	Total cases e-filed in the month and RBT	24
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	8
					OMP(I)COMM	11
					EXECUTION (COMM)	11
					MISC DJ	1
					RP	1
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	6

					OMP(I) COMM + OMP (COMM)	10
					EXECUTION	5
					MISC. DJ	3
TOTAL						280
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	8
					Omp	29
					Execution	5
					Misc DJ	1
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	14
					OMP COMM	28
					EXECUTION COMM	9
					MISC DJ	4
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	15
					OPM(I)/ARBITRATION/MISC COMM	26
					MISC DJ	3
					COUNTER CLAIM	2
					EXECUTION	5
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	14
					Execution (comm)	8
					OMP (COMM)	0
					OMP (I) (COMM)	18
					ARB. A (COMM)	1
					MISC. DJ	1

18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	22
					EX (COMM)	8
					OMP(I)(COMM)	31
					MISC(DJ)	2
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	13
					OMP(I)(COMM)	22
					EXECUTION (COMM)	8
					M-EX	1
					MISC DJ/ CIV DJ	1
					COUNTER CLAIM	1
					OMP (COMM)	0
TOTAL						300
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	20
					TRADE MARK	3
					ARBITRATION U/S 9	5
					ARBITRATRATION U/S 34	4
					OTHER ARBITRATION CASES	2
					MISC. DJ/ COUNTER CLAIM	9
					EXECUTION(COMM)	4
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	28
					EX(COMM)	7
					OMP (COMM)	4
					OMP (I) (COMM)	11
					COUNTER CLAIM	3
					MISC. DJ	2

22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	20	
					SUIT FOR TRADEMARKS	6	
					EXECUTION PETITION	12	
					SECTION 27 OF ARBITRATION & CONCILIATION ACT	1	
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	6	
					APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	1	
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	4	
TOTAL						152	
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	13	
					EX. COMM.	3	
					OMP COMM.	1	
					ARB.A. COMM.	2	
					OMP (I) COMM.	44	
					OMP (E) COMM.	1	
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	23	
					503	EX. COMM.	1
					503	OMP COMM.	5
						ARB.A. COMM.	2
					503	OMP (I) COMM.	95
25			SH. SANDEEP YADAV	614	CS (COMM)	14	
						OMP. COMM.	1
					614	ARB.A. COMM.	2
					614	OMP (I) COMM.	113
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	12	
						EX. COMM.	5

					OMP COMM.	2
					ARB.A. COMM.	1
					OMP (I) COMM.	93
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	17
					EX. COMM.	2
					OMP COMM.	1
					OMP (I) COMM.	102
TOTAL						555
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	18
29	Saket COURT		MS. NEELAM SINGH, DISTRICT JUDGE	14	COMMERCIAL	21
30	Saket COURT		SH. AJAY KUMAR JAIN	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	Saket COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	24
32	Saket COURT		SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	18
33	Saket COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	28
34	Saket COURT		Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	--	----
35	Saket COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-17 EX-09--MISS DJ -1 OMP (COMM-- AR B- (COM)-0, ARBA -0	25
TOTAL						114
36	KARKARDOOMA	EAST	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	20
					OMP(COMM)-73	0
					OMP (COMM)-78	1
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	17

				101	OMP(COMM-73)	1
				101	OMP (COMM)-77	0
TOTAL						38
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	18
					OMP (I) (COMM)	4
					OMP (COMM)	0
					MISC. DJ	4
					EXECUTION PETITION	6
Total						32
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	23
					EXECUTION	17
					MISC.DJ CASE	4
40			MS. KIRAN BANSAL	56	CS(Comm)	23
					EX COMM	8
					MISC DJ	2
					MISC DJ	1
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(Comm)	9
					EXECUTION	5
					MISC.DJ CASE	3
					OMP(I)COMM	1
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	26
					OMP(I) COMM	6
					Ex	10
						2
Total						140
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	41
					OMP	48
					MISC DJ	3
					EX	7

44			SH.VINOD YADAV	759	CS(COMM)	51
					OMP	36
					MISC DJ	3
					EX	11
Total						200
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	37
					OMP(COMM)& OMP (Comm)	19
					EXECUTION	20
					Misc. Application DJ	8
					Review Pet	3
46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	41
					OMP(COMM)& OMP (Comm)	14
					EXECUTION	11
					MISC DJ	6
Total						159
47	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	603	CS (COMM)	11
					OMP (COM)	1
					OMP (I) (COMM.)	1
					EX COMM AWARD	2

48	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	613	CS (COMM)	15
					EX COMM AWARD	3
49	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	9
					EX COMM AWARD	1
50			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	11
					OMP (COM)	1
				509	EX COMM AWARD	2
TOTAL						57
GRAND TOTAL						1970